

HIGH COURT OF ORISSA: CUTTACK

Tender Notice No.XXXIV-57/2018-22- 11537, Date:28.07.2022

NOTICE INVITING TENDER FOR COMPREHENSIVE ANNUAL MAINTENANCE CONTRACT OF 115 NUMBERS OF HP LAPTOPS SUPPLIED TO THE JUDICIAL OFFICERS ACROSS THE STATE

High Court of Orissa, Cuttack invites bids from reputed, experienced and financially sound Companies/Firms/Agencies for providing Comprehensive Annual Maintenance Contract for 115 numbers of HP Laptops supplied to the Judicial Officers across the State. Those who are in the relevant business for the last three years and at present providing service/maintenance of Laptops to Central/State Govt. Department, PSUs, Autonomous Bodies, Large Industrial/Educational Campus/corporate Super Specialty Hospitals, High Courts of other States and capable of providing such services at present, may upload their bids both Technical and Financial in the eProcurement portals in .pdf and .xlsx formats respectively. Complete Tender Document may be obtained from the e-Procurement portal of the Government of Odisha <http://tenderodisha.gov.in> starting from 28.07.2022 to 23.08.2022, by uploading the bid documents (Technical) along with copies of Demand Draft of **Tender Fee for Rs.1,000/- (Non-Refundable)** Payable at Cuttack and drawn in favour of “**Registrar (Judicial)** , High Court of Orissa”. The format of the bid document and the necessary Annexures can also be downloaded from the e-Procurement Portal of the Government of Odisha. The bidders using the tender form downloaded from the website shall enclose one scanned copy of Demand Draft for **Rs.1,000/- (Non-Refundable)** for Tender fee payable at Cuttack and drawn in favor of the Registrar (Judicial) on or before 23.08.2022 online and the Original copy of the Demand Draft is to be submitted in a separate envelopes at the Computer Section, High Court of Orissa on or before 23.08.2022 in offline mode. The envelopes should be duly super-scribed as “*Tender cost for the Tender invited for Comprehensive Annual Maintenance Contract of 115 nos. of HP laptops supplied to the Judicial Officers across the State.*”

NOTE: The Demand draft of Tender Fee should be submitted offline failing which the bid shall be rejected forthwith.

The sealed envelopes are to be deposited in the Computer Section, High Court of Orissa Premises or may be sent through registered/speed post addressed to **The Registrar (Judicial), High Court of Orissa, ChandiniChowk, PIN- 753002.**

Bids will be opened on **24/08/2022 at 11.30 AM** in the presence of bidders or their authorized representatives who wish to participate in the bidding process.

Any future clarification(s) and / or corrigendum shall be communicated by order of Registrar (Judicial) only through the e-Procurement portal. Hence, bidders are advised to always check the e-procurement portal of the State Government.

High Court of Orissa, Cuttack reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document including information concerned with type of service and any other services (if any), to be provided or to reject any or all tenders without giving any notice or assigning any reason thereof. The decision of the High Court of Orissa, Cuttack shall be deemed to be final and binding on all transactions involved with the tendering process.


28/7/2022
Registrar (Judicial)

High Court of Orissa